NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 860/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: M/s. Keystone Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAM

NAME DESIGNATION

SIGNATURE

1. Runaut Oth Adr. popular

ORDER

T.C.P. No. 860/230-232/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- 2. Adjourned to **24.11.2017**.

Sd/-

Sd/-

Bhaskara Pantula Mohan. Member (Judicial) 11.09.2017. M.K. Shrawat Member (Judicial)